

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SANTOSHI BARRIER FILM INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 09-12-2024; List of Stakeholders as on Date: 22-02-2025; Name of IP: Mr. Piyush Kisanlal Jani; Process Number: 1; Last 5 digit of registration number: 12164

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				199054				NA
3	Secured financial creditors	3	603701838.99	3	603701838.99				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	44641552	2	43259200		1382352		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	9346952	1	4981204		4365748		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	657690342.99	6	652141296.99		5748100		